

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) IA 130 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.03.2021**

Name of the Company: Mangesh Vitthal Kekre RP For Bhagwan
Motors Pvt Ltd
V/s
Belmark Metal (I) Ltd & Anr
Section 60(5) IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Mangesh Vithhal Kekre, RP is present in person and requesting for adjournment.

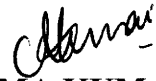
The prayer is allowed.

List the matter on 09.04.2021.



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 11th day of March, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**